

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1386
ANSWERED ON:02.12.2014
DISASTER MANAGEMENT
Yellaiah Shri Nandi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the vice-chairman of the National Disaster Management Authority stated during the recent floods in Andhra Pradesh that there was an imperative need for amendments to the Disaster Management Act 2005;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether land could be provided at Srikakulam or Visakhapatnam for positioning two teams of the NDRF as desired by NDM; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a)&(b): No, Madam as there was no Vice Chairman in NDMA at the time of recent flood and Hudhud cyclones.
- (c): Yes, Madam.
- (d): As per available information the NDRF has identified land in Vishakhapatnam district and has initiated action for its acquisition.